

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 147/16	TP 181/17	For Clarification	391 / 394	Wilderness Lodge Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

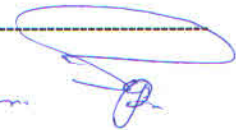
REPRESENTATION TO WHOM

SIGNATURE

SATISH P. JOHN

SPT Log of

Advocate for petitioner



Counsel for petitioner is present. AOL from OL office is present. We have heard them. The Tribunal needs some clarifications on some of the points involved in the Scheme. Therefore, for seeking clarification on the doubts expressed by the Tribunal, a memo is required to be filed. <sup>upload</sup>

For seeking clarifications on some of the points from both sides, posted to 27.07.2017.

  
MEMBER (J)

  
MEMBER (T)